

में अभी यह नहीं कह सकता कि आखिरी फैसला हो गया है।

**Shri A. M. Thomas :** May I enquire whether, in the new set-up, we can expect a minimum of one circle for one State?

**Shri Raj Bahadur :** I cannot say that we can have one circle for one State. We may even have two circles for one State if the State happens to be too big for just one circle.

**Shri A. M. Thomas :** I wanted to know the minimum number.

**Shri Raj Bahadur :** I cannot say even the minimum number of circles that we may get. May be, we may form two circles, as I said, for one State and there may also be one circle for two States.

**मुस्ला अब्दुल्लाभाई :** अभी माननीय मंत्री जी ने बताया कि यह प्रश्न विचाराधीन है। क्या मैं जान सकता हूँ कि माननीय मंत्री जी ने क्या यह नहीं कहा था कि किसी भी हालत में इसे वहाँ से हटाया नहीं जाएगा ?

**श्री राज बहादुर :** मैं निवेदन करूँगा कि जहाँ तक मेरी जानकारी है, उसके अनुसार मैंने निवेदन कर दिया है। अगर आप मुझे समय दें तो मैं और सूचना प्राप्त करने के बाद आप को और कुछ बतला सकूँगा।

**Shrimati A. Kale :** In view of the fact that the new Bombay State is the biggest, so far as the area is concerned, may I know whether Government would keep the P.M.G's office in Nagpur?

**Shri Raj Bahadur :** That is why I have not excluded the possibility of having two circles for one State, but I cannot give any categorical answer today one way or the other.

#### SHORT NOTICE QUESTION AND ANSWER

##### Delhi Transport Service

**S.N.Q. 20. Shri Bhagwat Jha Azad :** Will the Minister of Transport be pleased to state :

(a) whether a serious dislocation took place in the Delhi Transport Service on Wednesday (Janam Astami Festival day), causing a lot of inconvenience to the people ;

(b) if so, the reasons for the same; and

(c) the actions taken against those responsible for it?

**The Parliamentary Secretary to the Minister of Railways and Transport ( Shri Shahnawaz Khan ) :** (a) On the 29th August, 1956 the D.T.S. was able to 'outshed' only about 82% of the number of buses scheduled. This resulted in some inconvenience to passengers as it was a festival holiday.

(b) A large number of bus crews absented themselves on that day in order to press their demands for the payment of extra wages for holiday working, on their own terms.

(c) It has been agreed that the dispute will be referred to arbitration. Pending arbitration no disciplinary action has been taken.

**Shri Bhagwat Jha Azad :** On that day what was the number of conductors and drivers who absented themselves? What were the reasons given by them and have Government agreed to those reasons?

**Shri Shahnawaz Khan :** I shall require notice for giving the exact number of persons who had absented themselves. But, as I have said in my answer before, we were able to put on the roads 82 per cent of the buses that were scheduled. Some people were absent and we had to obtain the assistance of the enforcement police.

**Shri Bhagwat Jha Azad :** May I know whether those people who were absent applied for leave and the leave was not granted or whether they applied for leave and absented themselves?

**The Minister of Railways and Transport (Shri Lal Bahadur Shastri) :** Many did not apply for leave. In fact they struck work.

**The Minister of Parliamentary Affairs ( Shri Satya Narayan Sinha ) :** French leave.

**Shri Sadhan Gupta :** May I know what kind of arbitration has the matter been referred to? Is it arbitration by an industrial tribunal in the usual way or some other kind of arbitration?

**Shri Lal Bahadur Shastri :** It is by mutual agreement.

**Shri Sadhan Gupta :** Who is the arbitrator?

**Shri Lal Bahadur Shastri :** The arbitrator has not been decided but both parties have agreed that an arbitrator should be appointed.

**Shri D. C. Sharma** May I know if the D.T.S. authority has any arrangements to meet a crisis of this kind, and if so, what are those arrangements?

**Shri Lal Bahadur Shastri:** We generally do not expect that such a crisis would occur frequently; but, we have made some arrangements. We have a plan and we will have to develop it further, so that the people are not inconvenienced whenever there is a lightning strike.

**Shri Bhagwat Jha Azad:** May I know how far the Press report is true that a large number of workers blocked the approaches to the various depots and prevented the country of other workers, forcing them to sign on the leave applications?

**Shri Lal Bahadur Shastri:** I am not aware of the details. But, I am really sorry that the workers in the bus service should be striking work so suddenly. I can understand them having some demands but it is not most an essential service. In fact I have conveyed a message to them that all their demands will be considered and as far as possible agreed to, if they are reasonable, but they should always adopt the course of negotiation. Recently by negotiation we have come to the decision to refer certain matters to arbitration.

## WRITTEN ANSWERS TO QUESTIONS

### New Medical College

\*1822. **Shri Krishnacharya Joshi:** Will the Minister of Health be pleased to state:

(a) whether Government propose to give financial help to the State Governments for the establishment of new medical colleges and expansion of existing ones;

(b) whether Government propose to upgrade the Diploma course in the medical schools; and

(c) whether Government propose to recognise and help the medical schools that are working today?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Yes.

(b) and (c). The Government of India have no proposal under their consideration to upgrade the diploma course in medical schools but if any request is received for financial assistance for upgrading a medical school to a college it will receive due consideration. The question of Government recognising any medical School does not arise. If recogni-

tion of a medical qualification under the Indian Medical Council Act, 1933, is desired, the authority granting the qualification should apply to the Central Government for the purpose.

### गोदी श्रमिक जांच समिति

\*1823. **श्री बाल्मीकि:** क्या श्रम मंत्री यह खतार्न की कृपा करेंगे कि:

(क) सरकार ने गोदी श्रमिक जांच समिति की किन-किन मुख्य सिफारिशों को स्वीकार कर लिया है; और

(ख) उन सिफारिशों को कहाँ तक कार्यान्वित किया गया है?

**श्रम मंत्री (श्री खटभाई देसाई):**

(क) और (ख) एक विवरण लोक सभा की मेज पर रख दिया गया है। [देखिये परिशिष्ट ११, अनुबन्ध संख्या ४७]

### Misbehaviour of a Police Official

\*1824. **Shri A. K. Gopalan:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a high police official of Madras refused to give room for other passengers in the air conditioned compartment at Salem;

(b) whether it is also a fact that the said police officer threatened the ticket examiner and other railway staff intervening in the situation; and

(c) if so, the action Government took in the matter?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan):**

(a) Yes, such an incident took place on 27-8-1955 on Nilgiri—Madras Express at Salem.

(b) The Police Officer expressed his displeasure to the station staff at the disturbance caused to him and his family during night hours.

(c) The matter was investigated and it was revealed that the officer was under a mis-apprehension that the whole compartment was reserved for him and his family.

The officer was advised that his refusal to accommodate other passengers in his compartment was not in order, and the matter is being taken up with the state Government.